12-5-30

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

NCT IFICATION
INCOME TAX

No.3289(F.No.203/129/80-FFA.II): In continuation of this Department's notification No.2585(F.No.203/19/78-FFA.II) dated 21st November, 1978, it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rules 6(ii) of the Income-tax Eules, 1962 under the category of "scienctific research association" in the field of Medical Research subject to the following conditions:-

- i) That the Association will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the Association will furnish annual returns of its scientific research activities to the Council for each year by 31st May each year at the latest in such forms as may be laid down and intimated to them for this purpose.
- iii) That the Association will furnish an annual Audited statement of accounts to the council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

SCHEMPTIFIC DESEARCH ASSOCIATION

SERUM INSTITUTION OF INDIA RESEARCH FOUNDATION, POONA

The notification is effective for a period of 3 years from 4-1.1980 to 3.1.1983.

Sd/-(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA.

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1. All Commissioners of Income-tax(2 copies).

2. Director of Inspection (IT & Audit)/Investigation/RS&P, New Delhi.

3. Dte. of O&MS(I.T.), Ist Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar), Post
Box No.4508, New Delhi-110016, with reference to their letter No.18/38/77Admn.II dated 7.4.1980.

5. The Vice President, Serum Institute of India Research Foundation, Poone-411001, with reference to his letter No.CIRF/59/317 dated 25.12.7 addressed to the I.C.M.R., New Delhi.

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DIRECTOR, THE GOVERNMENT OF INDIA.

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